

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/10/2020

O.A./260/404/2020

PRADYUMNA KUMAR PRADHAN
-V/S-
EMPLOYEES STATE INSURANCE CORPORATION

ITEM NO:6

FOR APPLICANTS(S) Adv. : Mr. D. K. Mallick appears on behalf of applicant counsel

FOR RESPONDENTS(S) Adv.: Mr. S. N. Pattnaik

Notes of The Registry	Order of The Tribunal
	Mr. D. K. Mohanty, learned counsel appears on behalf of learned counsel for the applicant and Mr. S. N. Pattnaik appears on behalf of OP No. 2 and they were heard through VC. Learned counsel for the applicant submitted that for pay fixation w.e.f. 02.04.2018, the applicant has submitted a representation dated 12.06.2020 (Annexure A/2) which is pending with the authority and he submitted that the applicant's grievance will be addressed at present if direction is given for disposal of the said representation.
	In view of the limited prayer made by the applicant's counsel and without expressing any merit of the matter, the OA is disposed of at this stage with direction to Respondent No. 2/Competent Authority to consider the applicant's representation at Annexure A/2 in accordance with law and pass a speaking and reasoned order copy of which is to be communicated to the applicant within a period of two months from the date of receipt of copy of this order.
	Applicant will be at liberty to send a copy of this order along with paper book of this OA to respondent no. 2 within a period of 10 days from the receipt of copy of this order.
	The OA is accordingly disposed of.
	Copy of this order to learned counsel for both the sides. Parties are to take action on the basis of the

order which will be uploaded on the website of this Tribunal.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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